

Declaration of Assets and Liabilities

Year 1920-21

I, SHAILENDRA PRASAD, son/daughter/wife of KAILV RAUT

aged 46 years, belonging to P.S
service and presently working as BIHAR VIDHAN SABHA PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	15,000/-	RASHI KUMARI			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NO				
(iii)	Bonds, Debentures and Shares in companies	NO				
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5500/-				
(v)	Motor Vehicles (details of make, etc.)	BR06T 5383				
(vi)	Jewellery (give details of weight and value)		Gold 100gm Silver 250gm			
(vii)	Other assets, such as values of claims / interests	NO				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NO				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	960 Gompa	Plot 336 Khaty 25	2,43,000/-	मीना मोदी मन्मथ	लोक- सिपनर पलन
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NO				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NO				
(v)	Others (such as interest in property)	NO				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	NO	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NO	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- NO - PWL. PD-6682N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NO	
	(iii) Sales Tax [Only in case of proprietary business]	NO	
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1226

Gender :- M (M/F)

Date of Birth :- 22/01/1972 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- BIHAR VIDHANSABHA . P.S
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Shailendra Prasad

Name of Employee: SHAILENDRA PRASAD

Designation: P.S

Department: BIHAR VIDHANSABHA

Place: PA.THAN.

Date: 15/12/2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.